

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO.4599  
**TO BE ANSWERED ON 12.08.2016**

**WOMEN AND CHILD DEVELOPMENT IN NORTH-EASTERN REGION**

4599. SHRI RAM PRASAD SARMAH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the schemes being implemented for empowerment of women and child development through Non-Government Organisations (NGOs) in North-Eastern region, State-wise;
- (b) whether the Government has put in place any mechanism to monitor the functioning of NGOs working in this region and if so, the details thereof;
- (c) whether it is reported that some NGOs working in North-Eastern Region have mis-utilised the funds allocated to them to execute Central Sponsored Schemes; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

(a): The Ministry of Women and Child Development is implementing various schemes/programmes for empowerment of women and child development through Non-Governmental Organisations (NGOs) across the country including North-Eastern region. These are as follows:

- i. **Swadhar and Short Stay Homes** to provide relief and rehabilitation to destitute women and women in distress;
- ii. Support to Training and Employment Programme for Women (STEP) to ensure sustainable employment and income generation for marginalized and asset-less rural and urban poor women across the country;
- iii. **Rajiv Gandhi National Creche Scheme** to provide day care facilities to children of age group of 6 months to 6 years of working women who are employed.
- iv. **Ujjawala** a Comprehensive Scheme for prevention of trafficking and rescue, rehabilitation and re-integration of victims of trafficking and commercial sexual exploitation.

- v. **Rastriya Mahila Kosh (RMK)** to extend micro-finance services to bring about socio-economic upliftment of poor women;
- vi. **Working Women Hostels** for ensuring safe accommodation for women working away from their place of residence;

The year-wise and scheme-wise details of schemes implemented by the Ministry of Women and Child Development are available in the Annual Reports of the respective years of the Ministry that are available in the Library of Lok Sabha. The details are also available in the public domain i.e. on the Ministry's website viz. [www.wcd.nic.in](http://www.wcd.nic.in).

(b): Review Meetings with Women and Child Development Departments of State Governments / UT Administrations including North-Eastern region are held to discuss the issues for effective implementation of the programmes and schemes to expedite beneficiary coverage and proper fund utilization. Regional level consultations are also held to discuss issues concerning implementation of schemes. The monitoring reports received from States are analysed in the Ministry. The problem areas are communicated to concerned States/UTs for taking corrective actions. In addition, regular State visits are conducted by the Ministry's officials in order to understand the implementation problems being faced by States/UTs. The Schemes which are being implemented have inbuilt monitoring mechanism, are also periodically reviewed for their proper and better implementation.

(c): The Ministry of Women and Child Development has not received any complaints in this regard.

(d): In view of (c) above, does not arise.

\*\*\*\*\*